

In the National Company Law Tribunal, Jaipur

Item No. 108

CP No. (IB)-248/9/JPR/2019

UNDER SECTION 9 OF IBC, 2016

In the matter of:

Prestress Steel LLP

.....Applicant/Petitioners

VS.

Anamika Conductors Pvt. Ltd.

.....Respondent

Order delivered on 10.01.2020

**Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : Mudit Manohar, Adv.

For Respondent(s) : Amol Vyas, Adv.

ORDER

Heard the submissions made by the proxy counsel for the Operational Creditor. Counsel for the Corporate Debtor has submitted that the reply will be filed within next couple of days. Post the matter to 14.02.2020.

Sd—

**(RAGHU NAYYAR)
TECHNICAL MEMBER**

Sd—

**(P. S. N. PRASAD)
JUDICIAL MEMBER**